

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.04.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2683 of 2024 in Comp. App. (AT) No. ___ of 2024	Sunil Gulati Vs. Alag Intco Hotel Pvt. Ltd. & Anr.	Ashok Kr. Juneja
2.	I.A. No. 2685 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sanjay Sharma Partner of MA Jagadamba Enterprises Vs. Super Iron Foundry Pvt. Ltd.	Rajendra Barot
3.	I.A. No. 2686 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Commissioner of Customs (Import) Vs. Ashish Chhawchharia, RP For Jet Airways (India) Pvt. Ltd.	Aditya Singla
4.	I.A. No. 2698 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ila B Pancholi Vs. Kavya Buildcon Pvt. Ltd.	Shwetal Shepal
5.	I.A. No. 2701 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	HDFC Bank Ltd. Vs. Avil Menez	Dhruv Gupta
6.	I.A. No. 2719 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vinita Gupta & Anr. Vs. Vekas Kumar Garg & Ors Erstwhile RP of Ninex Developers Ltd.	Kunal Godhwani
7.	I.A. No. 2720 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Oriental Bank of Commerce (Now Known as Punjab National Bank) Vs. Goodluck Carbon Pvt. Ltd. (Formerly Known as Goodluck Impex Pvt. Ltd.)	V.K. Gupta

8.	I.A. No. 2721 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Dinesh Gambhir & Anr. Vs. Today Homes & Infrastructure Pvt Ltd. (Through Nilesh Sharma - RP)	C.S Gupta
9.	I.A. No. 2807 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Govindbhai Veljibhai Patel Suspended Director & Member of Ambition Mica Ltd. Vs. Haresh Anantraï Mody Proprietor of Mody Chem & Anr.	M.S. Vishnu Sankar

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